

Annexure 2.2

Role Played by Sponsor Bank

The following roles are played by Sponsor Bank in respect of RRB some of which are statute in the RRB Act, 1976.

1. Sponsor (promote) the RRB
2. Providing equity support to the extent of 35%
3. Deciding the place of Head Office/ change of Head Office
4. Extending Managerial and Financial support and training of the officials
5. Providing services of Chairman, General Manager and other officials as needed
6. Nomination of two official directors in the Board
7. The sponsoring Nominee Directors for Govt. of India
8. Providing refinance at concessional rate of interest and also to help maintaining liquidity of the RRB
9. Expert guidance / help in Investment
10. Conduct of Management Audit
11. Assisting assessment of manpower, creation of vacancy, recruitment and promotion.
12. Entering into MoU, preparation of DAP and Review and monitoring of performance
13. Guidance in Administrative matters, recovery, credit dispensation and legal advise
14. Liaisoning with Govt. of India/ RBI/ NABARD
15. Help for Computeration
16. Extension of Area of Operation
17. Fixation of other allowances
18. Fixing of inter-se seniority
19. Approval the categorization of branches